

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1227

ANSWERED ON:28.07.2015

Hostels for OBC Students

Nagar Shri Rodmal

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether there is a shortage of hostels for Other Backward Class students particularly for girl students in the country including Madhya Pradesh;
- (b) if so, the details thereof, State-wise;
- (c) the details of the proposals for construction of hostel pending with the Government and the steps being taken to expedite clearance of such proposals, State-wise;
- (d) the action taken by the Government to expand the hostel facilities for OBC students in the country and the funds sanctioned/allocated/released for the purpose, State-wise including Madhya Pradesh; and
- (e) the time by which the work is likely to be completed?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHAN PAL GURJAR)

(a) Yes.

(b) The details are not maintained at Government of India level, but on receipt of complete proposals for construction of hostels for OBC boys and girls from the States/UTs, funds are released to them after following the due procedure. Moreover, as per guidelines of the Schemes, States/UTs are required to submit at least 1/3 of the proposals for construction of OBC girls hostels in a year if applying for three or more hostels.

(c) The details of pending proposals for construction of OBC hostels are at Annexure-I. The proposals are pending due to non-receipt of the Utilization Certificates and Completion Reports from the States of the previously sanctioned hostels. The States/UTs are being regularly followed up through letters, emails, meetings etc. to get the deficient documents.

(d) Every year the States/UTs are requested to send proposals for construction of hostels for OBC Boys and Girls as per Scheme guidelines. A Budget allocation of Rs. 45.00 crore has been provided under the Scheme for the year 2015-16. The details of funds sanctioned/released State-wise for 2014-15 and 2015-16 are given at Annexure-II. No State-wise allocation is made under the Scheme.

(e) The construction of hostel facilities in the country is being taken up as per the available budget under the scheme and receipt of complete proposals and hence specific time limit cannot be fixed.